NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. (IB) No. 244/KB/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th May, 2017, 10.30 A.M.

Name of the Company		Burn Standard Company Ltd.		
Un	der Section	10		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Signature with date	
2.	Sabyas. Sharmist	schi Chowdhung to Ghosh	Burn Standard.	Romi Andry 18/5/17.
3.	Rahul	Buddy	ORDER	

Ld. Counsel for the petitioner has filed this Insolvency Petition under section 10 of the IBC. It has been filed on the basis that prior to this, proceeding is pending before the BIFR, and after Government notification repealing the BIFR he has filed this petition under section 10 of the IBC.

Petitioner is directed to file supplementary affidavit annexing the BIFR order.

List the matter on 24/05/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

